All the issues relating to role of CPCSEA on medical research and amendments to rules, procedures etc. that may be needed, has been taken up with Committee of Secretariat.

## Ban on non-reusable plastic items

- 491. DR. C. NARAYANA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the Government of Tamil Nadu has banned non-reusable plastic items in the interest of public health;
- (b) whether there is any a proposal with Government to impose similar ban throughout the country;
  - (c) if so, whether a bill will be introduced for the purpose; and
- (d) if not, whether Government's would consider the feasibility of such a ban for the benefit of public?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) No, Sir.

## Upgradation of Government Ayurveda College, Raipur

- †492. SHRI RAMDHAR KASHYAP: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether any proposal to upgrade Government Ayurveda College, Raipur has been received by Government; and
  - (b) if so, the action taken, so far, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) No, Sir. Proposal for Grant-in-aid of Rs. 49.91 lakhs for capital works and purchase of equipment etc. has been received from State Government of Chattisgarh.

(b) Grant-in-aid could not be sanctioned as Utilization Certificate in respect of grant of Rs. 5.00 lakes sanctioned to the college during 1991-92 is awaited.

<sup>†</sup>Original notice of the Question was received in Hindi.